

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**

**Original Application No. 601 of 2010**

**Thursday, this the 28<sup>th</sup> day of October, 2010**

**CORAM:**

**Hon'ble Mr. Justice K. Thankappan, Judicial Member**  
**Hon'ble Mr. K. George Joseph, Administrative Member**

K. Ummer, aged 54 years, S/o. Late Abdulla,  
 Deputy Conservator of Forests (Non Cadre),  
 Social Forestry Division, Kozhikode. ....

**Applicant**

**(By Advocate – Mr. D. Anil Kumar)**

**V e r s u s**

1. The Secretary, Forest and Wild Life Department,  
 Secretariat, Thiruvananthapuram.
2. The Principal Chief Conservator of Forests and  
 Head of Forest Forces, Thiruvananthapuram.
3. Union of India, rep.: by Secretary to Govt. of India,  
 M/o. Home Affairs, Personnel & Administration  
 Department, New Delhi. ....

**Respondents**

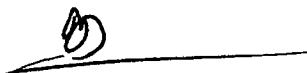
**[By Advocate – Mr. N.K. Thankachan, G.P. (R1&2) and  
 Mr. M.K. Aboobacker, ACGSC (R3) – Not present]**

This application having been heard on 28.10.2010, the Tribunal on the  
 same day delivered the following:

**O R D E R**

**By Hon'ble Mr. Justice K. Thankappan, Judicial Member -**

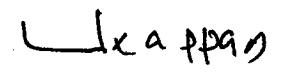
Subsequent to the filing of the Original Application the Union Public  
 Service Commission has considered certain issues involving the sending of  
 the proposed list by the State Government. As per the letter dated 22<sup>nd</sup>  
 September, 2010 addressed to the Chief Secretary of the Government of



Kerala, the Government of Kerala was requested to furnish a fresh proposal as per the revised dates of eligibility for the years 2008 & 2009 along with all the relevant documents. The said letter is based on the Office Memorandum of the Ministry of Personnel, Public Grievances & Pensions dated 25<sup>th</sup> August, 2010.

2. Considering the above aspects, the counsel for the applicant now submits that the above position may be recorded and the OA can be closed. Accordingly, the OA is closed without prejudice to the applicant to approach this Tribunal if otherwise aggrieved. No order as to costs.

  
**(K. GEORGE JOSEPH)**  
**ADMINISTRATIVE MEMBER**

  
**JUSTICE K. THANKAPPAN**  
**JUDICIAL MEMBER**

**“SA”**